

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3818  
ANSWERED ON:19.04.2010  
REIMBURSEMENT OF TELEPHONE BILLS  
Kumar Shri P.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has formulated a plan for its employees seeking reimbursement of Telephone Bills to avail the Telephone Services of Bharat Sanchar Nigam Limited (BSNL)/Mahanagar Telephone Nigam Limited (MTNL);
- (b) if so, the details thereof; and
- (c) the extent to which it will help the Government owned telecom companies whose revenues have steadily declined?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a): The government officers under Government of India except those posted in Department of Telecommunications (DoT) are at liberty to avail telecom service from any telecom operator and claim reimbursement within the maximum ceiling fixed by Government of India. The telephone facilities to the employees posted in DoT are provided as service connection free of charge by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) in their respective service area.

(b) & (c): Does not arise in view of (a) above.